

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/68(CHE)/2024

NAME OF THE PETITIONER : M/s Anirudh AAPT P.Ltd

NAME OF THE RESPONDENT(S) : M/s CMYK Health Boutique Private
Limited

UNDER SECTION : Sec 7 of IBC, 2016

ORDER

Ld. Counsel Ms. Priyanka Varma for the Petitioner sought time for obtaining NeSL Certificate.

Reply not yet filed. Final opportunity to file reply.

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **22.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk